



2026:DHC:2897-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6873/2014

R.D. RAJU

.....Petitioner

Through:

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

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06.04.2026

C. HARI SHANKAR, J.

1. None appears for the parties.
2. We find that there was no appearance for the parties on the last four dates of hearing.
3. Accordingly, the writ petition is dismissed for default of non-prosecution.

C.HARI SHANKAR, J

OM PRAKASH SHUKLA, J

APRIL 6, 2026/gunn